

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 18.11.2020**

**Appeal No. 219 of 2020**

Mukesh Chauradiya .....Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Piyush Chhajer, Chartered Accountant with Mr. Devendra Dhanesha, Chartered Account and Mr. Mukesh Chauradiya, Appellant in person for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody, Mr. Shehaab Roshan and Mr. Arnav Misra, Advocates i/b K Ashar & Co. for the Respondent.

**WITH**

**Misc. Application No. 227 of 2020**

**(Interim Application)**

**And**

**Appeal No. 234 of 2020**

Arun Panchariya .....Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Lalit Joshi, Advocate for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody, Mr. Shehaab Roshan and Mr. Arnav Misra, Advocates i/b K Ashar & Co. for the Respondent.

**WITH****Appeal No. 329 of 2020**

Kantilal Hiran .....Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Bengani, Advocate for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody, Mr. Shehaab Roshan and Mr. Arnav Misra, Advocates i/b K Ashar & Co. for the Respondent.

**ORDER:**

1. Three weeks time is allowed to the appellant to file a rejoinder. List on December 10, 2020.
2. Parties are directed to take instructions from the Registrar 48 hours before the date fixed in order to find out as to whether the matter would be taken up for hearing through video conference or through physical hearing.
3. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the registry. In these circumstances, this

order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala  
Presiding Officer

Dr. C.K.G. Nair  
Member

Justice M.T. Joshi  
Judicial Member

18.11.2020  
msb